

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:339
ANSWERED ON:27.07.2010
RECOMMENDATION ON AFSPA
Owaisi Shri Asaduddin

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has constituted a committee under the Chairmanship of Justice B.P. Jeevan Reddy to review the Armed Forces (Special Powers) Act;
- (b) if so, whether the committee has submitted its report; and
- (c) if so, the details of the recommendations made by the committee and the action taken thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPALLY RAMACHANDRAN)

(a) to (c): Justice Jeevan Reddy Committee constituted by Ministry of Home Affairs to review the Armed Forces (Special Powers) Act, 1958 as amended in 1972 had submitted its report to Ministry of Home Affairs on 6.6.2005. The recommendations of the Committee contained in its report are being examined and a decision is yet to be taken in the matter.